CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

1

C.P.No.80/2002

O.A.No.135/2000

New Delhi dated this the 10th of April, 2002.

HON'BLE SHRT S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHIR SHANKER RAJU, MEMBER (J)

Sh.K.S.Tyagi S/o Sh.Ranjit Singh, R/o 189, Mansi Colony, Raj Nagar, Sect.23 Ghaziabad (By Advocate:Sh. S.K.Gupta)

... PETITIONER

Versus

- 1. Sh.Kunwar Pal Singh General Manager Northern Railway, Headquarter Office, Baroda House, New Delhi.
- Sh.S.M. Bhardwaj
 Divisional Railway Manager,
 Northern Railway,
 Moradabad Division,
 Moradabad.
- 3. Sh.C.L. Bharti
 Sr.D.P.O.,
 Northern Railway,
 Moradabad Division
 Moradabad.

... RESPONDENTS

(By Advocate: Sh. Rajiv Sharma with Sh. V. S. R. Krishna)

ORDER (ORAL)

S.R. ADIGE, V.C.(A)

Heard both sides.

1.



2. Shri Rajiv Sharma invites our attention to respondents order dated 4.3.2002 (Ann.R-1), passed in pursuance of the Tribunai's order dated 4.9.2001 in OA-135/2000.

- 3. Having regard to the aforesaid order dated 4.3.2002 the CP is dropped and notices are discharged.
- 4. If any grievance still survives the applicant may challenge the same separately through appropriate original proceedings in accordance with law if so advised.

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(SHANKER RAJU) MEMBER(J) (S.R. ADIGE)
VICE CHAIRMAN(A)

RB.

187